

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P.(IB)-1104(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- Hewlett Packard Financial Services
(India) Private Ltd
V/s
Suumaya Industries Limited**

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Mallika Joshi a/w Nikhilesh Kaundiya appeared for the Financial Creditor and Counsel, Rohan Marathe a/w Rarl Tamboly and Pushkraj Deshpande appeared for the Corporate Debtor through VC.
List this matter for hearing on **07.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)